#### GOVERNMENT OF ANDHRA PRADESH ABSTRACT

Containment, Control, and Prevention of COVID – 19 - "Lockdown" extension till 30th June, 2020 – Observing COVID-19 protocol in attending offices and leaving headquarters to go outside the state including Hyderabad – Further instructions – Issued.

#### GENERAL ADMINISTRATION ( POLITICAL A ) DEPARTMENT

G.O.RT.No. 985

Dated: 12-06-2020. Read the following;

1. G O Rt No. 838, G A (Political A) Department, dated 18.5.2020.

- 2. G O Rt No. 280, HM & FW (B) Department, dated 31.5.2020.
- 3. G O Rt No.951, Genl. Admn. (Poll.A) Department, dated 05.06.2020.

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O R D E R:

In the G.Os 1st and 2nd read above, orders were issued on the attendance of government servants in the context of lockdown due to COVID-19. In the G.O. 1st to 3rd read above, detailed guidelines were issued for taking various precautionary measures in preventing the spread of COVID-19, in the office premises while resuming the functioning of all government offices.

2. As a part of preventive measures for community spread of COVID-19, proactive tests have been conducted for employees especially those attending office from outside the state. Test results of some of the employees are turning positive. It is the duty of the employee/officer to protect themselves and help in preventing further spread of the disease in the offices.

3. In the circumstances stated above and in continuation of the guidelines issued in the G.O.1st to 3rd read above, Government hereby issue the following guidelines :

- (i) All employees are expected to attend office duly following COVID-19 protocols except in the following conditions:
  - (a) Officers / staff residing in containment zone shall not come to office and work from home till containment zone is de-notified;
  - (b) Persons suffering from the following conditions shall be allowed work from home, subject to production of medical certificate for a definite period from the competent authority;
    - i. High Level Diabetes and / or high blood pressure
    - ii. Coronary heart disease
    - iii. Chronic obstructive pulmonary disease
    - iv. Chronic kidney disease
    - v. Undergoing chemotherapy
    - vi. Under any immunosuppressant drugs treatment.
    - vii. Re-employed employees at the age of 65 years of age and those with comorbidities,
    - viii. Pregnant women employees

(Contd..2)

(c) The department heads shall allow people to work from home when their Arogya Setu app shows that "AT High Risk"

(ii) As already ordered in G.O. 3rd read above, all employees/officers must install Aarogya Setu app which provides information about the risk if one has been near a COVID-19 infected person and should attend office only if app shows safe or low risk.

(iii) The employees/officers should not move outside A.P.State including Hyderabad as a part of preventive measures for community spread of COVID-19. Employees/officers other than field level functionaries/officers should minimise their movements even within the state and should not leave headquarters without written permission from head of department.

(iv) Despite taking preventive measures, if the test results of an employee is positive or employee found to be suffering from symptoms of COVID-19, the employee should be shifted to COVID hospital as per advice of doctors. A risk assessment shall be undertaken by the designated public health authority. The necessary action for contact tracing, management of contacts, disinfection of work place and closure of work place and all other preventive measures shall be taken as per SOP prescribed for preventive measures to contain spread of COVID-19 in offices by Ministry of Health and Family Welfare issued in order dated 4.6.2020. The same is annexed to this G.O.

4. All the Departments of Secretariat, Heads of Departments, District Collectors and Head of offices are requested to ensure that the above instructions are followed scrupulously.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

NILAM SAWHNEY CHIEF SECRETARY TO GOVERNMENT

To All Special CSs/Prl Secretaries / Secretaries of the Departments of Secretariat. All Heads of Departments All the District Collectors in the state Copy to: All the (OP-Sections) of Departments of Secretariat. The PS to Chief Secretary The PS to Principal Secretary (Poll.) GAD.

//FORWARDED :: BY ORDER//

SECTION OFFICER.

# Annexure to G.O. Rt.No. \_285 G.A. (Poll. ) Dept. dt. 12.6.2020.

### SOP on preventive measures to contain spread of COVID-19 in offices

### 1. Background

Offices and other workplaces are relatively close settings, with shared spaces like work stations, corridors, elevators & stairs, parking places, cafeteria, meeting rooms and conference halls etc. and COVID-19 infection can spread relatively fast among officials, staffs and visitors.

There is a need to prevent spread of infection and to respond in a timely and effective manner in case suspect case of COVID-19 is detected in these settings, so as to limit the spread of infection.

### 2. Scope

This document outlines the preventive and response measures to be observed to contain the spread of COVID-19 in office settings. The document is divided into the following subsections

- (i) Generic preventive measures to be followed at all times
- (ii) Measures specific to offices
- (iii) Measures to be taken on occurrence of case(s)

# (iv) Disinfection procedures to be implemented in case of occurrence of suspect/confirmed case.

# Offices in containment zones shall remain closed except for medical & essential sevices. Only those outside containment zones will be allowed to open up.

### 3. Generic preventive measures

Persons above 65 years of age, persons with comorbidities, pregnant women are advised to stay at home, except for essential and health purposes. Office management to facilitate the process.

The generic preventive measures include simple public health measures that are to be followed to reduce the risk of infection with COVID-19. These measures need to be observed by all (employees and visitors) at all times. These include:

- i. Individuals must maintain a minimum distance of 6 feet in public places as far as feasible.
- ii. Use of face covers/masks to be mandatory.
- iii. Practice frequent hand washing with soap (for at least 40-60 seconds) even when hands are not visibly dirty. Use of alcohol-based hand sanitizers (for at least 20 seconds) can be made wherever feasible.
- iv. Respiratory etiquettes to be strictly followed. This involves strict practice of covering one's mouth and nose while coughing/sneezing with a tissue/handkerchief/flexed elbow and disposing off used tissues properly.
- v. Self-monitoring of health by all and reporting any illness at the earliest to the immediate supervisory officer.
- vi. Spitting shall be strictly prohibited.
- vii. Installation & use of Aarogya Setu App by employees.

# 4. Specific preventive measures for offices:

- i. Entrance to have mandatory hand hygiene (sanitizer dispenser) and thermal screening provisions.
- ii. Only asymptomatic staff/visitors shall be allowed.
- iii. Any officer and staff residing in containment zone should inform the same to supervisory officer and not attend the office till containment zone is denotified. Such staff should be permitted to work from home and it will not be counted as leave period.
- Drivers shall maintain social distancing and shall follow required dos and don'ts related to COVID-19. It shall be ensured by the service providers/ officers/ staff that drivers residing in containment zones shall not be allowed to drive vehicles.
- There shall be provision for disinfection of the interior of the vehicle using 1% sodium hypochlorite solution/ spray. A proper disinfection of steering, door handles, keys, etc. should be taken up.
- Advise all employees who are at higher risk i.e. older employees, pregnant employees and employees who have underlying medical conditions, to take extra precautions. They should preferably not be exposed to any front-line work requiring direct contact with the public.
   Office management to facilitate work from home wherever feasible.
- vii. All officers and staff / visitors to be allowed entry only if using face cover/masks. The face cover/mask has to be worn at all times inside the office premises.
- viii. Routine issue of visitors/temporary passes should be suspended and visitors with proper permission of the officer who they want to meet, should be allowed after being properly screened.
- ix. Meetings, as far as feasible, should be done through video conferencing.
- x. Posters/standees/AV media on preventive measures about COVID-19 to be displayed prominently.
- xi. Staggering of office hours, lunch hours/coffee breaks to be done, as far as feasible.
- xii. Proper crowd management in the parking lots and outside the premises duly following social distancing norms be ensured.
- xiii. Valet parking, if available, shall be operational with operating staff wearing face covers/ masks and gloves as appropriate. A proper disinfection of steering, door handles, keys, etc. of vehicles should be taken up.
- xiv. Any shops, stalls, cafeteria etc., outside and within the office premises shall follow social distancing norms at all times.
- xv. Specific markings may be made with sufficient distance to manage the queue and ensure social distancing in the premises.
- xvi. Preferably separate entry and exit for officers, staff and visitors shall be organised.
- xvii. Proper cleaning and frequent sanitization of the workplace, particularly of the frequently touched surfaces must be ensured.
- xviii. Ensure regular supply of hand sanitisers, soap and running water in the washrooms.
- xix. Required precautions while handling supplies, inventories and goods in the office shall be ensured.
- xx. Seating arrangement to be made in such a way that adequate social distancing is maintained.
- xxi. Number of people in the elevators shall be restricted, duly maintaining social distancing norms.

- xxii. For air-conditioning/ventilation, the guidelines of CPWD shall be followed which inter alia emphasises that the temperature setting of all air conditioning devices should be in the range of 24-30oC, relative humidity should be in the range of 4070%, intake of fresh air should be as much as possible and cross ventilation should be adequate.
- xxiii. Large gatherings continue to remain prohibited.
- Effective and frequent sanitation within the premises shall be maintained with particular focus on lavatories, drinking and hand washing stations/areas.
  Cleaning and regular disinfection (using 1% sodium hypochlorite) of frequently touched surfaces (door knobs, elevator buttons, hand rails, benches, washroom fixtures, etc.) shall be done in office premises and in common areas
- xxvi. Proper disposal of face covers / masks / gloves left over by visitors and/or employees shall be ensured.
- xxvii. In the cafeteria/canteen/dining halls:
  - a. Adequate crowd and queue management to be ensured to ensure social distancing norms.
  - b. Staff / waiters to wear mask and hand gloves and take other required precautionary measures.
  - c. The seating arrangement to ensure a distance of at least 1 meter between patrons as far as feasible.
  - d. In the kitchen, the staff to follow social distancing norms.

### 5. Measures to be taken on occurrence of case(s):

Despite taking the above measures, the occurrence of cases among the employees working in the office cannot be ruled out. The following measures will be taken in such circumstances:

i. When one or few person(s) who share a room/close office space is/are found to be suffering from symptoms suggestive of COVID-19:

- a. Place the ill person in a room or area where they are isolated from others at the workplace. Provide a mask/face cover till such time he/she is examined by a doctor.
- b. Immediately inform the nearest medical facility (hospital/clinic) or call the state or district helpline.
- c. A risk assessment will be undertaken by the designated public health authority (district RRT/treating physician) and accordingly further advice shall be made regarding management of case, his/her contacts and need for disinfection.
- d. The suspect case if reporting very mild/mild symptoms on assessment by the health authorities would be placed under home isolation.
- e. Suspect case, if assessed by health authorities as moderate to severe, will be treated as per health protocol in appropriate health facility.
- f. The rapid response team of the concerned district shall be requisitioned and will undertake the listing of contacts.
- g. The necessary actions for contact tracing and disinfection of work place will start once the report of the patient is received as positive. The report will be expedited for this purpose.

ii. If there are large numbers of contacts from a pre-symptomatic/asymptomatic case, there could be a possibility of a cluster emerging in workplace setting. Due to the close environment in workplace settings this could even be a large cluster (>15 cases). The essential principles of risk assessment, isolation, and quarantine of contacts, case referral and management will remain the same. However, the scale of arrangements will be higher.

# iii. Management of contacts:

- a. The contacts will be categorised into high and low risk contacts by the District RRTas detailed in the Annexure I.
- b. The high-risk exposure contacts shall be quarantined for 14 days.
- c. These persons shall undergo testing as per ICMR protocol.
- d. The low risk exposure contacts shall continue to work and closely monitor their health for next 14 days.
- e. The flowchart for management of contact/ cases is placed at Annexure II.

# 6. Closure of workplace

i. If there are one or two cases reported, the disinfection procedure will be limited to places/areas visited by the patient in past 48 hrs. There is no need to close the entire office building/halt work in other areas of the office and work can be resumed after disinfection as per laid down protocol.

ii. However, if there is a larger outbreak, the building/block will have to be closed for48 hours after thorough disinfection. All the staff will work from home, till thebuilding/block is adequately disinfected and is declared fit for re-occupation.

# 7. Disinfection Procedures in Offices

Detailed guidelines on the disinfection as already issued by Ministry of Health & Family Welfare as available on their website shall be followed.

#### <u>Annexure I</u>

#### **Risk profiling of contacts**

Contacts are persons who have been exposed to a confirmed case anytime between 2 days prior to onset of symptoms (in the positive case) and the date of isolation (or maximum 14 days after the symptom onset in the case).

#### High-risk contact

- Touched body fluids of the patient (respiratory tract secretions, blood, vomit, saliva, urine, faeces; e.g. being coughed on, touching used paper tissues with a bare hand)
- Had direct physical contact with the body of the patient including physical examination without PPE
- Touched or cleaned the linens, clothes, or dishes of the patient.
- Lives in the same household as the patient.
- Anyone in close proximity (within 1 meter) of the confirmed case without precautions.
- Passengers in close proximity (within 1 meter) in a conveyance with a symptomatic person who later tested positive for COVID-19 for more than 6 hours.

#### Low-risk contact

- Shared the same space (worked in same room/similar) but not having a high-risk exposure to confirmed case of COVID-19.
- Travelled in same environment (bus/train/flight/any mode of transit) but not having a high-risk exposure.

#### Annexure II

#### Management of the case(s) and contacts

